

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 194 OF 2016 &
IA NO. 415 OF 2016**

Dated: 11th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

Punjab State Power Corporation Ltd.

Vs.

...Appellant(s)

M/s Everest Power Pvt. Ltd. & Ors.

...Respondent(s)

ORDER

This matter could not be taken up due to administrative reasons.

List the matter on **22.03.2018.**

COURT MASTER